

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1958  
ANSWERED ON:05.08.2010  
PRODUCTION SHARING CONTRACTS FOR OIL AND GAS BLOCKS  
Singh Shri Uday Pratap

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a). whether Oil and Natural Gas Corporation, along with its partners, has recently signed production sharing contracts for oil and gas blocks awarded to 23 companies in the eighth round of auction under the NELP-VIII;
- (b). if so, the details thereof;
- (c). whether Government/ONGC's burden of import of gas and oil will be reduced due to such PSCs; and
- (d). if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b). Under eighth bid round of New Exploration Licensing Policy (NELP-VIII), Oil and Natural Gas Corporation Ltd. (ONGC) has signed Production Sharing Contracts (PSCs) for 17 exploration blocks. Out of 17 blocks, ONGC has sole risk in one onland block and remaining 16 blocks (7 deepwater, 6 shallow water and 3 onland blocks) are in partnership with 8 companies.

(c) & (d) Reduction in Government/ONGC's burden of import of gas and oil will depend on successful exploration and subsequent development of discoveries in the awarded blocks to ONGC and its Consortium partners.